

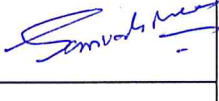
NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY –MEMBER (TECHNICAL)

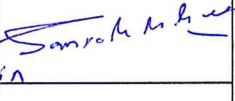
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) SR No. 3912/230/HDB/2017
NAME OF THE COMPANY	India Insure Risk Management & Insurance Broking Services Pvt Ltd
NAME OF THE TRANSFEROR/DEMERGER COMPANY	
NAME OF THE TRANSFEREE/RESULTING COMPANY	India Insure Risk Management & Insurance Broking Services Pvt Ltd
UNDER SECTION	230

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Radhakrishna.	advocate	9247579233 dum@dumgoplandassociates.in	

Counsel for TRANSFEREE/RESULTING COMPANY


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Radha Krishna	Advocate	9247579233 dum@dumgoplandassociates.in	

ORDER

Heard, Mr.Radhakrishna, Learned Counsel for the Petitioner.

The Learned Counsel for the Petitioner is directed to comply the objections raised by the Registry and sought one week time.

Case is posted to 10-11-2017.

  
Member (T)

  
Member (J)